

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1580
ANSWERED ON:06.03.2013
STATUS OF AADHAR ROLLOUT
Dhanaplan Shri K. P.

Will the Minister of PLANNING be pleased to state:

- (a) the targets fixed by the Government for issue of Aadhaar card/number by the Unique Identification Authority of India (UIDAI) to all residents in the country and the present status thereof;
- (b) the number of cards issued till date, State-wise;
- (c) whether the Government is considering to make Aadhaar card mandatory while applying for passport, driving licence, ration card, pan card, CGHS card, Government identity card, etc;
- (d) if so, the details thereof; and
- (e) the total expenditure likely to be incurred on the entire project?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

(a) The Unique Identification Authority of India (UIDAI) has been mandated to generate & issue unique identification numbers (Aadhaar) to all the residents of India. UIDAI is authorized to enroll, through Multiple Registrars upto 60 crore residents by 2014 in 18 States/UTs as per Annexure-I. The rest of the population will be covered by Registrar General of India (RGI) under National Population Register (NPR) process.

(b) 27,41,09,826 Aadhaar Numbers have been generated upto 31.01.2013. State-wise details are at Annexure-II.

(c) & (d) The acceptance of Aadhaar as a Proof of Identity (PoI) and Proof of Address (PoA) by different Central and State Government Departments is an ongoing process. Amongst others the following have notified Aadhaar as PoI and PoA:-

Ministry of Communications and Information Technology has notified that Aadhaar shall be taken as a valid PoI and PoA after confirming identity and address through the Aadhaar authentication procedure for obtaining telephone and mobile connections.

Ministry of Finance has recognized Aadhaar as an officially valid documents as PoI and PoA for opening bank accounts.

Ministry of Petroleum and Natural Gas has recognized Aadhaar as a valid PoI and PoA for obtaining LPG connections.

Ministry of Road Transport and Highways has issued necessary instructions for recognition of Aadhaar as PoI and PoA for obtaining driving license and registration of vehicles.

Department of Health and Family Welfare has recognized Aadhaar as PoI and PoA for extending financial assistance to patients below poverty line who are suffering from major life threatening diseases for receiving medical treatment at any of the super specialty Hospitals/Institutions or other Government Hospitals under Rashtriya Arogya Nidhi.

Ministry of Railways has recognized Aadhaar as a valid PoI for rail travel.

Election Commission of India has accepted Aadhaar as an alternative PoI and PoA at the time of polls in absence of Election Photo Identity Card.

Some of the State/UT Government viz. Sikkim, Tripura, Andhra Pradesh, Jammu & Kashmir, Chandigarh, Nagaland, Haryana, Manipur and Rajasthan have also recognized Aadhaar as one of the PoI and PoA for their various resident centric schemes.

(e) The UID Scheme is a Central Sector Scheme. The Government has, till date, approved a total of Rs. 8962.06 crore for the Aadhaar project. The year-wise expenditure on the Aadhaar project has been as under:-

(INR in Crores)

Year	BE	FE	Actual Expenditure
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2009-10	120.00	26.38	26.21
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2010-11	1900.00	273.80	268.41
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2011-12	1470.00	1195.00	1187.50
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2012-13	1758.00	1350.00	887.57 (as on 31.01.2013)
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Apart from the above, recommendations of EFC-IV for an additional outlay of Rs. 3441.00 core towards enrolment cost, cost of updation, logistics for the issue of Aadhaar letter for the entire population and other capital costs are awaiting the approval of the Cabinet Committee on UIDAI.